- (b) if so, the details thereof and which adventurous sports would be promoted by this Institute; and
 - (c) by when, the Institute would start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) No. Sir.

(b) and (c) Do not arise.

Employment and rehabilitation of youth in A.P.

5517. SHRI RAVULA CHANDRA SEKAR REDDY; Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government propose to assist the Chief Minister's empowerment of youth programme, being arranged by Andhra Pradesh Government, for employment and rehabilitation of youths; and
- (b) if so, the details thereof and if not, how youths would be encouraged in their-self employment efforts?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) No, Sir.

(b) Under the Scheme of Promotion of Youth Activities and Training, financial assistance is extended to State/UT Governments, and voluntary organisations for imparting vocational training to the youth with a view to upgrading their skills, as a means of furthering self-employment.

Improving the sports standard

5518. PROF. M. SANKARALINGAM: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of steps taken by Government to improve the standards of Indian sports at the international arena during the last five years;
 - (b) whether the same has shown improvements;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?